

DIVISION BENCH
COURT - II

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/712(KB)2020
COMP.APPL/808(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	MR. LAXMI NARAYAN SAHU VS ANURAG SHEET BHANDAR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] for R-1 & R-2 & R-3
Mr. A. Chaudhuri, Adv.

O R D E R

1. Ld. Counsel for the Respondents present.
2. None appears for the Petitioners despite repeated opportunities and therefore, it is assumed that they are not interested to pursue this matter. However, since Ld. Counsel Mr. Shaunak Mitra appearing for R-1 & R-2 & R-3 and has handed over preliminary notes of submissions.
3. Therefore, both the parties are directed to file their written notes of arguments within a period of seven days, failing which an *ex parte* order will be passed.
4. Heard. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**